

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 117
CP No. (IB)- 66/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

M/s PCBL Ltd.

... Operational Creditor

Versus

M/s Prayag Polytech Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

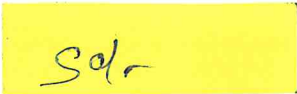
Present Through Video Conferencing: -

For the Applicant : Nitish Massey, Adv.

For the Respondent : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Amodini Raina, Adv.
Ayandeb Mitra, Adv.

ORDER

List the matter on 23.07.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 14, 2024